

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 189/16	TP 77/17	For filing objections	433(e)	Software One India Pvt. Ltd. Vs IIHT Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
1.	Bojanan K. J Jaita Jines 9663633744	Petitioner R.P.

O R D E R

Counsel for Petitioner is present. No representation for Corporate Debtor/Respondent. Respondent Counsel is absent. None appeared for Corporate Debtor/Respondent. Cost has not paid. Objections not filed. Therefore, Corporate Debtor/Respondent is treated as absent. Counsel for Operational Creditor/Petitioner requested time to suggest the name of IRP. Time extended till 14/12/2017.


Member (T)


Member (J)